

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cont. Case (C) No. 133 of 2021

Yogendra Singh

.... Petitioner

Versus

The State of Jharkhand & others

... Opposite Parties

CORAM: HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

Through Video Conferencing

For the Petitioner

: Mr. Sanjay Kr. Pandey, Advocate

For the State

: Ms. Nikita Agrawal, A.C. to Sr.S.C. II

Order No. 04

Dated 09st September, 2021

Ms. Nikita Agrawal, learned A.C. to Sr.S.C. II prays for and is allowed three weeks' time to file a show cause.

Let this case be listed after three weeks under the heading 'for Admission'

(RONGON MUKHOPADHYAY,J.)